

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
Contempt Petition No. 149/425/JPR/2020
Connected with
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

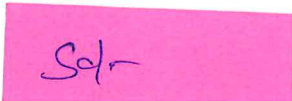
Present Through Video Conferencing: -

For the Petitioner : Sandeep Taneja, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

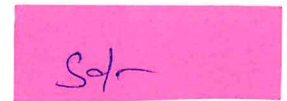
For the Respondent : Amol Vyas, Adv.
Danish Akhtar, Adv.
Shivangshu Naval, Adv.
Sagrika Joshi, Adv.

ORDER

List the matter on 31.07.2024 at fixed time 2.30 pm.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 15, 2024